

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

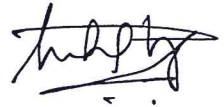
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/87/2016
NAME OF THE PETITIONER(S) : K.P.S. Manoharan & 4 others
NAME OF THE RESPONDENT(S) : M/s Selvaraj Tex Private Limited & 3 others
UNDER SECTION : 397/398 , 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Archana Poo
Thiriyambak Kannan

Respondent



2. G. PRABHAKARAN
for M/s. S. RAMASUBRAMANIAM
& ASSOCIATES

PETITIONER



ORDER

Counsel for the Petitioner present. Counsel for the Respondent also present. Matter shall be put up along with TCP/75/16 on 12.01.2018 at 10.30 A.M.

ghk

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MEMBER (JUDICIAL)